

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.596/98

Tuesday this the 2nd day of June, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

N.S.Kaladharan,

Assistant Accounts Officer,
Office of the Executive Engineer (E),
Telecom Electrical Division,
Trivandrum, residing at
Vanniote House, Maltur,
Thiruvattoor, Kanyakumari.

...Applicant

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum.

2. Union of India, represented by Secretary
to Government of India,
Ministry of Communications,
New Delhi.

...Respondents

(By Advocate Mr. S.Radhakrishnan (represented)

The application having been heard on 2.6.1998, the tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is officiating as Assistant
Accounts Officer has in this application prays for a
declaration that he is entitled to be considered for
regular promotion as Assistant Accounts Officer in P&T
Accounts and Finance Service Group 'B' Gazetted and also
for a direction to the respondents to consider the
applicant for such promotion against an existing vacancy and
promote him with effect from the date of occurrence of that
vacancy.

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2. When the application came up for hearing today, learned counsel appearing for the respondents fairly agreed that the application may be disposed of with a direction to the respondents to consider the case of the applicant put forth in his representation. Learned counsel for the applicant now states that the representation submitted by the applicant needs certain improvement and that the applicant may be allowed to make a fresh and more comprehensive representation which may be directed to be disposed of within a reasonable time. Learned counsel for the respondents has no objection in allowing this request.

3. In the light of what is stated above, the application is disposed of permitting the applicant to make a comprehensive representation to the second respondent in regard to his claim for regular promotion as Assistant Accounts Officer within fifteen days from today and directing the second respondent that if such a representation is made by the applicant within the said period, the same shall be considered and appropriate orders passed within two months from the date of receipt of the representation. There is no order as to costs.

Dated the 2nd day of June, 1998.

S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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